

**C. A. T. Bench, JAIPUR**

Date of Order

Orders CP 22/93

8.7.1993

Mr. K. C. Sharma - counsel for petitioner.

Mr. Manish Bhandari - counsel for respondents.

The respondents have filed their reply to the contempt petition today. They have stated that the orders on the representation were passed within the period of one month stipulated in the order of the Tribunal dated 16.10.92, copy of which was received by the respondents on 4.11.92. They have stated that they have made efforts to serve the order on the petitioner through peon. But the applicant was not available at the residence; thereafter it was sent by registered post on 26.11.92 but the same was returned by the postal department with the endorsement of refusal. The copy of the order has been delivered to the counsel for the petitioner today in the Court. No contempt has thus been made out. The petition is accordingly dismissed. The notices are discharged.

*Copy Recd*  
S. B. K. N.  
15/7/93

G. K. (Signature)  
(Gopal Krishna)  
Member (J)

*R. Mahajan*  
(B. B. Mahajan)  
Member (A).

Copy sent to the  
Applicant Counsel on  
Date 18/5/93  
Date 21-7-93